

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/128/2023 in Company Petition/36/2021
NAME OF THE COMPANY	Emaar Hills Township Pvt Ltd & 13 others
NAME OF THE PETITIONER(S)	Telangana State Industrial Infrastructure Corporation
NAME OF THE RESPONDENT(S)	Emaar Hills Township Pvt Ltd & 13 others
UNDER SECTION	241

ORDER

IA (CA)/128/2023

Present: Ld. Counsel Mr. DVAS Ravi Prasad for the Applicant.

This application has been moved for condoning the delay beyond the time granted by this Authority in filing the rejoinder. Keeping in view the facts and circumstances and the averments made in the application, the application is allowed and rejoinder be filed before the next date of hearing. Accordingly, this application is allowed and disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)